

HIGH COURT OF SIKKIM
GANGTOK

No. 293/Confdl/HCS

Dated: 30/09/2016

OFFICE ORDER

Consequent upon the promotion and induction as Member of the Sikkim Superior Judicial Service vide Office Order No. 1485/G/DOP dated 27.09.2016 of Department of Personnel Administrative Reforms Training & Public Grievances, Government of Sikkim, Mr. Suraj Chettri is hereby posted as District & Sessions Judge (South) at Namchi in the pay scale of 51550-1230-58930-1380-63070, with immediate effect.

He is, however, directed to deliver judgments in all matters, the hearing whereof have been concluded before him and judgment reserved for the purpose of all cases pending before he joins his new assignments.

By Order,

Sd/-
(N.G. Sherpa)

REGISTRAR GENERAL (I/C)

Memo No. V (58) Confdl/HCS/ 6217-45
Dated: 30.9.16

Copy to:

1. Mr. Suraj Chettri, District & Sessions Judge (South) at Namchi.
2. To the Secretary, Hon'ble the Governor of Sikkim, Raj Bhavan, Gangtok.
3. The Chief Secretary, Government of Sikkim, Gangtok.
4. The Advocate General, Government of Sikkim, Gangtok.
5. The Additional Advocate General, Government of Sikkim, Gangtok.
6. The Additional Chief Secretary-cum-Home Secretary, Government of Sikkim, Gangtok.
7. The Special Secretary, Department of Personnel, Adm., Reforms and Training, Government of Sikkim, Gangtok.
8. The District & Sessions Judge (East) at Gangtok.
9. The District & Sessions Judge (West) at Gyalshing.
10. The District & Sessions Judge (North) at Mangan.
11. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
12. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
13. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
14. The Civil Judge-cum-Judicial Magistrate (North) at Mangan.
15. The Principal Secretary, Law Department, Govt. of Sikkim, Gangtok.
16. The General Secretary, Bar Association of Sikkim, Gangtok.
17. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
18. The General Secretary, High Court of Sikkim Bar Association, Gangtok.
19. The Gazette Section, Home Department, Government of Sikkim for publication in Government Gazette.
20. The Joint Registrar-cum-PPS to Hon'ble the Chief Justice.
21. The P.P.S. to Hon'ble Judge, High Court of Sikkim, Gangtok.
22. All Section In-charge, High Court of Sikkim, Gangtok.
23. Computer Cell, High Court of Sikkim, Gangtok (for publishing in the High Court Website)
24. Guard File.
25. File.

N.G. Sherpa
REGISTRAR GENERAL (I/C)